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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.NO. 1044/95

Date of Order : 6.1.98

BETWEEN :

K.C.B.Sankara Rao

.. Applicant.

AND

Union of India rep. by :

1. The Secretary, Ministry of Finance  
Department of Revenue, Jeevan Deep  
Building, Parliament Street,  
New Delhi.

2. The Collector Central Excise,  
Basheerbagh, Hyderabad. .. Respondents.

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Counsel for the Applicat .. Mr.K.S.R.Anjaneyulu

Counsel for the Respondents .. Mr.N.V.Ramana

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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Mr.K.S.R.Anjaneyulu, learned counsel for the applicant  
and MR.V.Rajeswara Rao for Mr.N.V.Ramana, learned standing counsel  
for the respondents.

2. This OA is filed praying for a direction to the respondents  
to finalise the disciplinary case initiated under Collector,  
Central Excise, Hyderabad Memo No.II/10-A/I/90 (CIU), dated  
26.7.90 without any further delay and further direct the  
respondents to pay DCRG and commuted value of pension with  
12% interest.

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3. When this OA was taken up for hearing today, the learned counsel for the applicant submitted that the prayer had already been complied with by the department themselves. Hence he wishes to withdraw this OA.

4. In view of the above submission the applicant is permitted to withdraw the OA. Hence the OA is disposed of as withdrawn. No costs.

*R. Rangarajan*  
B.S. JAI PARAMESHWAR )  
Member (Judl.)  
*6-1-98*

*Meher*  
( R.RANGARAJAN )  
Member (Admn.)

Dated : 6th January, 1998  
( Dictated in Open Court )

*H.D.R.*  
D.R.

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Copy to:

1. The Secretary, Min.of Finance, Dept. of Revenue, Jeevandeep Building, Parliament Street, New Delhi.
2. The Collector, Central Excise, Basheerbagh, Hyderabad.
3. One copy to Mr.K.S.R.Anjaneyulu, Advocate,CAT,Hyderabad.
4. One copy to Mr.N.V.Ramana, Addl.CGSC,CAT,Hyderabad.
5. One copy to D.R(A),CAT,Hyderabad.
6. One duplicate copy.

YLKR

9/1/98  
TYPED BY  
COMPARED BY

CHECKED BY  
APPR VED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. RANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR :  
M(J)

DATED: 6/1/98

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

in

C.A.NO. 1044/95

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

